## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Ms. Pratima Arun Parekh

V/s.

M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. Nikita Valdhan, Advocate i/b Kanga llo Foe Petitioners Jitendra Jain ilb yogeshadhia For Resp. 2 Rishau Jain ib I C Legal For Res 2,3,5,6,7,8,0, = \$11-13 TCP No.98/397-398/NCLT/MB/MAH/2013

For the parties have reported that settlement talks are in progress, list

this matter for reporting settlement on 2.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)